



# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.08.2025

## NOTICE

Please take notice that the following matters listed in the Court – II on 18.08.2025 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 398 of 2024  <b>Part Heard</b>	Shiv Raj Singh Vs. Kempty Konstructions Pvt. Ltd. & Ors.  <b>With</b>	18.08.2025	08.09.2025
2.	Comp. App. (AT) No. 403 of 2024  <b>Part Heard</b>	Kempty Konstructions Pvt. Ltd. & Ors. Vs. Shiv Raj Singh	18.08.2025	08.09.2025
3.	Comp. App. (AT) (Ins) No. 481 of 2024 & I.A. No. 1512, 1697 of 2024  <b>(With Defects) Part Heard</b>	Rajiv Nemidas Sangoi & Anr. Vs. Jitender Kumar Jain & Ors.	18.08.2025	09.09.2025

By order of Hon'ble Chairperson  
-Sd/-  
Registrar